CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No.608/MP/2026

Subject	:	Petition under Sections 79(1)(c), 79(1)(f) and 79(1)(k) of the Electricity Act, 2003 along with Section 94 and Section 128 read with Regulations 15(1)(d) and 65 of the Central Electricity Regulatory Commission (Conduct Of Business) Regulations, 2023 seeking appropriate declarations and directions in respect of the delay in operationalisation of the Permanent Transmission Infrastructure/Interim Evacuation Arrangement for the Petitioner's 200 MW Solar Power Project At Gujarat State Electricity Corporation Limited's RE Park, Khavda and consequential reliefs.
Petitioner	:	Enren-II Energy Private Limited (EEPL)
Respondents	:	Central Transmission Utility of India Limited (CTUIL) and Ors.
Date of Hearing	:	**17.11.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V, Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Ms. Molshree Bhatnagar, Advocate, EEPL Shri Rishabh Sehgal, Advocate, EEPL Ms. Arshiya Sharma, Advocate, EEPL Ms. Kanchan Sharma, Advocate, EEPL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition seeks appropriate declarations, directions and consequential monetary and regulatory reliefs arising from the delayed operationalisation of the permanent Associated Transmission System and the consequential restriction of the interim evacuation arrangement for evacuation of power from the Petitioner's 200 MW ISTS/CTU-connected Solar PV Project at Khavda.

2. After hearing learned counsel for the Petitioner, the Commission directed as under:

(a) Admit and issue notice to the Respondents.

(b) The Respondents to file their replies, if any, within three weeks with a copy to the Petitioner, who may file its rejoinders, if any, within three weeks thereafter.

(c) CTUIL to file the following information/clarification along with its reply or by way of additional affidavit within three weeks:

S. No.	Name of RPPD/ connectivity grantee	Name of REGS	Project Capacity (in MW)	Quantum achieved COD	Date of COD	Details of ISTS system planned as ATS/ CTS of the Project			
						ATS/ CTS	Implementing Agency	SCOD	COD/expected COD
1									

3. The Petition will be listed for hearing on **27.01.2027.**

By order of the Commission
Sd/
(Vipan Sharma)
Deputy Chief (Law)